

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 118
(IB)-1504(PB)/2019

IN THE MATTER OF:

Corporation Bank	Applicant/petitioner
v.		
Patna Highway Projects Ltd.	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 11.10.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

MS. SAROJ RAJWARE
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner:	Ms. Ekta Chaudhary, Mr. Neel Kamal Dev, Mr. Samir Malik, Mr. Prateek Kumar, Ms. Sneha, Mr. Rohit Ghosh, Advs.
For the Respondent	-

ORDER

Arguments heard. Order reserved.

Written submissions may be filed by the parties within three days.


(M.M.KUMAR)
PRESIDENT


(MS. SAROJ RAJWARE)
MEMBER (TECHNICAL)

11.10.2019
Ritu Sharma